

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA
UNSTARRED QUESTION NO. 3118
TO BE ANSWERED ON 04.08.2016

Degradation of Land

3118 SHRIMATI KIRRON KHER:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that approximately 45% of country's land is degraded primarily due to deforestation, unsustainable agricultural practices, mining and excessive ground water extraction, and if so, the details thereof, State/UT-wise including Chandigarh and Punjab;
- (b) whether this land can be regenerated by afforestation, etc., and if so, the details of the methods adopted in this regard; and
- (c) the details of land that have been regenerated so far, State/UT-wise?

ANSWER

MINISTER OF STATE FOR RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a), (b) & (c) There is no centralized data base or information available in the Ministry to indicate that 45% of country's land is degraded due to deforestation, unsustainable agricultural practices, mining and excessive ground water extraction, though it is recognized that these factors can lead to degradation of lands.

As per information received from National Afforestation & Eco- Development Board (NAEB), Ministry of Environment, Forests and Climate Change, NAEB is implementing a National Afforestation Programme (NAP) for afforestation and eco-restoration of degraded forests. The scheme is implemented in participatory mode under Joint Forest Management (JFM) approach. Under NAP, an area of 21.36 lakh hectare has been treated with an investment of Rs.3639.28 crore, since the inception of the programme in 2000-01 to 2015-16. The State wise details of area approved for the afforestation and corresponding funds released are given at **Annexure-I**.

Further, the Department of Land Resources, Ministry of Rural Development has also been implementing an area development programme namely Integrated Watershed Management Programme (IWMP) with effect from 26.02.2009, for development of rainfed/degraded areas. The major activities taken up under IWMP *inter alia* include ridge area treatment, drainage line treatment, soil and moisture conservation, rain water harvesting, nursery raising, afforestation, horticulture, pasture development, livelihood activities for the asset-less persons. The Integrated Watershed Management Programme (IWMP) has now been amalgamated as the Watershed Component of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) with effect from 2015-16.

As on 30.06.2016, a total of 8214 watershed projects have been sanctioned covering an area of 39.07 million ha and an amount of Rs.12821.66 crore released as Central assistance to various States under the aforesaid scheme. The State-wise details of project sanctioned, area covered, total project cost and funds released under the programme are given at **Annexure-II**.

**Annexure referred to in reply to part (a), (b) & (c) of the Lok Sabha Unstarred
Question No. 3118 due for reply on 04.08.2016**

The State wise details of Approved Advanced Work area and funds released under
National Afforestation Programme (NAP)

(Area in ha. & Rs. in crore)

S.No.	Name of the State	Total Area	Total Funds released
1	Andhra Pradesh	83945	122.19
2	Bihar	44714	74.78
3	Chhattisgarh	134221	281.42
4	Goa	1250	0.64
5	Gujarat	108214	228.83
6	Haryana	57083	174.77
7	Himachal Pradesh	53690	72.64
8	Jammu & Kashmir	78703	81.23
9	Jharkhand	109214	159.56
10	Karnataka	116108	217.34
11	Kerala	40658	77.28
12	Madhya Pradesh	166677	256.50
13	Maharashtra	149613	290.48
14	Odisha	146117	160.64
15	Punjab	21709	27.0
16	Rajasthan	56115	71.69
17	Tamil Nadu	77320	123.68
18	Telangana	795	2.03
19	Uttar Pradesh	168422	290.88
20	Uttarakhand	81027	101.24
21	West Bengal	47598	62.89
	North-Eastern States		
22	Arunachal Pradesh	34446	33.02
23	Assam	56280	86.56
24	Manipur	51328	111.16
25	Meghalaya	32975	57.56
26	Mizoram	64630	178.24
27	Nagaland	62758	116.28
28	Sikkim	34878	94.47
29	Tripura	55215	84.30
	Grand Total	2135703	3639.28

**Annexure referred to in reply to part (a), (b) & (c) of the Lok Sabha Unstarred
Question No. 3118 due for reply on 04.08.2016**

State wise details of projects and area sanctioned and funds released under PMKSY-Watershed
Development Component

(Area in million ha. & Rs. in crore)

S.No.	State	Total no. of Project	Area of the projects	Total project cost	Funds released up to 30.06.2016 (Central Share)
1	Andhra Pradesh	432	1.810	2290.00	687.55
2	Arunachal Pradesh	156	0.467	701.48	192.42
3	Assam	372	1.577	1946.11	322.44
4	Bihar	123	0.612	841.53	57.07
5	Chhattisgarh	263	1.195	1517.87	217.40
6	Gujarat	610	3.103	4022.19	991.73
7	Haryana	88	0.362	437.25	64.94
8	Himachal Pradesh	163	0.840	1259.94	197.31
9	Jammu & Kashmir	159	0.652	979.73	89.70
10	Jharkhand	171	0.911	1142.70	145.01
11	Karnataka	571	2.569	3324.45	1450.46
12	Kerala	83	0.423	589.54	73.16
13	Madhya Pradesh	517	2.937	3568.11	983.18
14	Maharashtra	1186	5.128	6517.49	1784.46
15	Manipur	102	0.491	735.13	109.83
16	Meghalaya	96	0.236	351.99	145.83
17	Mizoram	89	0.373	560.87	214.40
18	Nagaland	111	0.476	714.91	367.87
19	Odisha	310	1.700	2191.50	779.05
20	Punjab	67	0.314	377.61	52.46
21	Rajasthan	1025	5.764	7892.61	1673.33
22	Sikkim	15	0.066	98.07	20.68
23	Tamil Nadu	270	1.368	1643.19	689.24
24	Telangana	330	1.399	1742.27	459.94
25	Tripura	65	0.213	320.31	140.54
26	Uttarakhand	65	0.346	492.88	109.20
27	Uttar Pradesh	612	3.045	3583.70	686.18
28	West Bengal	163	0.693	896.16	116.28
29	Total	8214	39.07	50739.59	12821.66

Note: 1) The programme is not operational in Union Territories.

2) There is no sanctioned project in Goa.